Supplementary Cause List-1 Sr. No. 3

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

CRR No. 7/2017 IA No. 1/2017

Javed Ahmed

.....Petitioner (s)

Through :- Mr. Kapil Gupta, Advocate (on video call from residence in Jammu)

V/s

Jamila Akhter

.....Non-Applicant(s)

Through :- None

## Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

## ORDER 11.06.2020

MU & KASH

Learned counsel for the petitioner seeks short adjournment to have

instructions from his client.

Granted.

List on 29.06.2020.

## (RAJNESH OSWAL) JUDGE

Jammu 11.06.2020 (Rakesh)